

**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
JODHPUR BENCH, JODHPUR**

ORDER SHEET

APPLICATION No. _____

of _____

Applicant(s):
Advocate for
Applicant(s):

Respondent(s) :

Respondent (s) :

Notes of the registry

Orders of the Tribunal

OA No.290/00085/2015

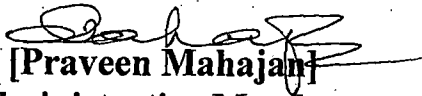
Date of Order : 24.05.2016

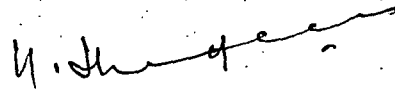
Mr. Aditya Singhvi , present, for applicant
Mr. K.S. Yadav, present, for respondents.

When the matter was taken up today, learned counsel appearing for the respondents submitted that appointment order has been issued to the applicant on 06.04.2016 and that the matter has become infructuous.

Learned counsel appearing for the applicant agrees for closing the matter after recording the statement made by the learned counsel for the respondents.

Accordingly, the OA is disposed of in view of the issuance of the aforesaid appointment order, subject to terms and conditions mentioned therein. No order as to costs.


[Praveen Mahajan]
Administrative Member


[U. Sarathchandran]
Judicial Member

Rss